1	2	3	4
		South Zone	
21.	Andhra Pradesh	278	3575.25
22.	Kerala	31	582,66
23.	Kamataka	89	808.19
24.	Tamil Nadu	44	1063,00
25.	Pondicherry	6	94.85
otal of South Zone		448	6123.95
		West Zone	· · · · · · · · · · · · · · · · · · ·
26.	Gujarat	52	985,85
27.	Maharashtra	88	1996.65
28.	Goa	1	15.00
29.	Madhya Pradesh	91	1024.21
30.	Chhattisgarh	67	867.76
Total of West Zone		299	4889.47
Grand 7	Γotal (All India)	2275	35446.15

## Covering BPL families in Gujarat under PDS

- 2651. SHRI AHMED PATEL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether Government have identified the BPL families in Gujarat to be covered under the targeted PDS:
  - (b) if so, the details thereof:
  - (c) whether all of them have been given special ration cards; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHOK PRADHAN): (a) to (d) As per the report received from the State Government, the Government of Gujarat

has identified 33.93 lakh BPL families under the Targetted Public Distribution System. The poverty estimates of the Planning Commission for the year 1993-94 on the population projections of the Registrar General as on 1-3-2000 for the State of Gujarat is 21.20 lakh families. All the identified BPL families have been issued BPL ration cards.

## Buildings taken on rent by Indian Missions/Embassies Abroad

2652, SHRI P.N. SIVA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of buildings taken on rent by the Indian Missions/Embassies abroad, country-wise;
- (b) the expenditure incurred thereon during the last three years, countrywise; and
- (c) the countries to whom Government have made a request with regard to construction or purchase of buildings for its Missions/Embassies?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH):
(a) and (b) A statement giving details of the total number of buildings taken on rent along with total expenditure incurred thereon during the years 1998-1999 to 2000-2001, country-wise, is enclosed, (see below). This information in a summarized table is given below.

	1998-1999	1999-2000	2000-2001
Total No. of bldgs. taken on rent	1900	1967	1944
Total expenditure incurred thereon (in Rs. crores)	130,53	139.66	142.16

(c) Requests have been made by the Government of India for plots of land in Ethiopia, Kazhakhstan, Russia, Tanzania, Turkmenistan, Vietnam and Yugoslavia. The Government has already acquired plots of land in Bangladesh, Botswana, Brazil, China, Mauritius, Nepal, Nigeria, Oman, Pakistan, Poland, Qatar, Russia, Tanzania, Trinidad & Tabago and Uzbekistan for construction of Embassy buildings. As far as purchase of built-up properties is concerned, properties have been identified in Tehran (Iran) and Damascus (Syria) for purchase of Ambassador's Residence and Chancery's premises, respectively. Proposals for purchase of Permanent Representative's residence in New York, Consul General's residence in Chicago and Cultural Centre in Washington are currently under preliminary examination.